

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. Company Appeal/12/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Mukesh Babulal Jain
V/s
Registrar of Companies Mumbai

Section: - 252 (3) of Companies Act, 2013

ORDER

Company Appeal/12/2024: -

Present: -

Adv. Yahya Batatawala

..... Petitioner.

MS. MNL. Jyotsna

.... AROC, Mumbai through VC.

List this matter on **02.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)